

Minutes of the Meeting held on 16 11 10

Present:

Sri A N Tiwari, Chief Information Commissioner
Sri Satyananda Mishra, Information Commissioner
Smt Annapurna Dixit, Information Commissioner
Sri M L Sharma, Information Commissioner
Sri Shailesh Gandhi, Information Commissioner
Secretary and officers assisted the Commission.

Agenda 1: Draft RTI rules- for discussions

Commission discussed the draft rules and suggested some modifications. The changes as suggested by the Commission shall be incorporated and sent to the Government at the earliest.

(Action: Secretary/JS (law))

Agenda 2: Status of Helpline for the Commission- for information

Secretary apprised the Commission that the helpline would be put in place by the middle of the next week. He further apprised that appropriate procedures are being met as of now.

(Action: JS (A &P))

Agenda 3: Approval of payment on enhanced rent and service tax for AKB- for information

Noted.

Agenda 4: Draft cabinet note on declaration of CIC as grants in aid- for information

Noted.

Agenda 5: A brief analysis on RTI applications received by the Public Authorities and the appeal/complaints by CIC

Commission discussed the analysis and desired that such analyses are required more frequently.

(Action: DS (PP))

Agenda 6: Suggested format for the portal in compliance to the direction of the Commission u/s 19 (8) (a)

Commission adopted the format as circulated for uploading the personnel related details and functions of Public Authorities in terms of section II of its order CIC/AT/D/10/000111 dated 15 11 2010. Commission directed the secretariat to take up the matter with the NIC for creating a portal on which these informations would be uploaded. This exercise would be completed at the earliest but in no case later than two weeks of time.

(Action: DS (PP)/Mr Paul, NIC)